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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P No. 75/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: M/s. Revigen Medicare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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(49)	RAJESH SHANKAR	Advocate for the Petitioner	Rajesh Shankar
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ORDER

CSP No.75/230-232/NCLT/MB/MAH/2017

CSP No.76/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 17.1.2018.

✓ Sd/-

V. NALLASENAPATHY  
Member(Technical)

11  
Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)